

Annexure-2

Name of the corporate debtor: RIGHT HEALTH PLATTER PRIVATE LIMITED(IN LIQUIDATION); Date of commencement of liquidation: 12.06.2025; List of stakeholders as on: 11.08.2025

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of a ny mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	ADITYA BIRLA CAPITAL LIMITED	11.07.2025	₹ 4,70,14,877.35	₹ 4,70,14,877.35	Working Capital	₹ 4,70,14,877.35	3.01%	-	-	-	-	
2	UGRO CAPITAL LIMITED	Ref Note-1	₹ 6,07,56,094.00	₹ 6,07,56,094.00	Working Capital	₹ 6,07,56,094.00	3.89%	-	-	-	-	Refer Note 1
3	LIVFIN INDIA PRIVATE LIMITED	Ref Note-1	₹ 3,01,41,420.00	₹ 3,01,41,420.00	Working Capital	₹ 3,01,41,420.00	1.93%	-	-	-	-	Refer Note 1
4	ECGC LIMITED	Ref Note-1	₹ 1,97,87,311.63	₹ 1,97,87,311.63	Factoring Facility	-	1.27%	-	-	-	-	Refer Note 1
TOTAL			₹ 15,76,99,702.98	₹ 15,76,99,702.98		₹ 13,79,12,391.35	10.10%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	

Note 1 After commencement of Liquidation on 12.06.2025 and Public announcement made by the Liquidator no proof of claim was received . As per reg 30 of the IBBI (Liquidation Process) Regulations, 2016, claims collated during the Corporate Insolvency Resolution Process has been considered for determination of the claim amount.



**For Right Health Platter Private Limited
(In Liquidation)**

[Signature]
Liquidator